

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(12)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/08/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/178/ (IB)/2017  
NAME OF THE PETITIONER(S) : G-MAX CHEMICAL SOLUTIONS PVT LTD  
NAME OF THE RESPONDENT(S) : SHRI RENUKA TEXTILES LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. A.G. Sathyanarayana  
D/o. MYLSAMY

For Petitioner



K. K. Kaliraman  
K. Jayaraman

For Respondent



ORDER

Counsel representing both the parties are present. Counsel for respondent submitted that the Hon'ble High Court of Madras in CP No.414/2014 has appointed an Official Liquidator wherein the respondent is a party and filed a copy of the said order alongwith a memo. The memo is taken on record. In view of the submissions, the petitioner is directed to approach the Official Liquidator and make his claim. Accordingly the matter is closed. This Registry is directed to return the file to the Registry of the High Court of Madras.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)